



CIRCULAR

CIR/CDMRD/DEA/4/2015

December 9, 2015

To

The Managing Directors / Chief Executive Officers
Of all Commodity Derivatives Exchanges

Dear Sir / Madam,

Sub: Monthly Development Report for Commodity Derivative Exchanges

1. The Commodity Derivative Exchanges are advised to submit a Monthly Development Report, as per the prescribed format, from the month of April, 2015 onwards and ensure that the same reaches SEBI by 7th of the succeeding month.
2. The format for the Monthly Report is provided at **Annexure-A**
3. This circular is being issued in exercise of powers conferred under Section 11 (1) of the Securities and Exchange Board of India Act, 1992 to protect the interests of investors in securities and to promote the development of, and to regulate the securities market.
4. This Circular is available on SEBI website at www.sebi.gov.in

Yours faithfully,

Vishal Nair
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Commodity Derivatives Market Regulation Department
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